



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9, CGO
Complex, Lodhi road, New Delhi – 110 003.

Dated: 19th April, 2021

NOTICE

This is in continuation of Notice dated 19.04.2021 issued today morning closing down of Tribunal's premises on 20.04.2021 & 21.04.2021 for disinfection. Considered the further worsening Covid-19 Pandemic situation and large number of NCLAT staff are infected with Corona virus including Ld. Registrar and senior officials of Registry. It has now been learnt by Hon'ble Officiating Chairperson that he has also tested positive for COVID-19.

Now, it has been decided that the matters listed on 22.04.2021 & 23.04.2021 also in the Court of Chairperson, Court-II, Court-III and Court-IV will not be taken up and even Registry will remain closed. The next date of hearing will be notified later.

All officials concerned to note the fact of Hon'ble Officiating Chairperson also testing Corona positive and take necessary precautions.

By order of the Hon'ble Officiating Chairperson

-Sd/-

(Vinod Pal)
Financial Advisor